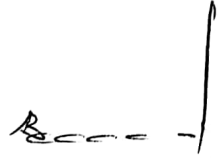


F. No. 27(28)/ CESTAT/Admn. 2005 Vol.-II  
Customs Excise and Service Tax Appellate Tribunal  
West Block No 2, R.K. Puram, New Delhi-110 066

Date: 04.10.2017

ORDER

In partial modification of earlier order, the competent authority is pleased to appoint Shri C. J. Mathew, Technical Member as First Appellate Authority for CESTAT, Mumbai under the Right to Information Act, 2005 until further orders.

  
(Bineesh Kumar K. S.)  
Deputy Registrar(Admn.)

Copy to:

1. SPS to Hon'ble President, CESTAT New Delhi.
2. SPS to Hon'ble Senior Member, CESTAT, Mumbai
3. SPS to Hon'ble Member Technical Shri C. J. Mathew, CESTAT, Mumbai.
4. PA to Hon'ble Registrar, CESTAT, New Delhi.
5. CPIOs, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Ahmedabad/Allahabad/Chandigarh and Hyderabad.
6. The Deputy Registrar, CESTAT, Mumbai.
7. CESTAT's Website.
8. Office copy/Guard file.